

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 20

IA(I.B.C)/ 1422(MB)2024 IN C.P. (IB)/182(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Infraweld Services**

Vs

Offshore Infrastructures Limited

For OC : Adv. Bishwajeet Mukherjee

For CD : Adv. Gaurav Dudeja

For Applicant (In IA 1422/2024): Adv. Sameer Singh i/b KLT Law Associates

Section 9 of IBC

ORDER

By consent of both parties, **list on 24.04.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)